

HCC No. 32/2023

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 27th OCTOBER 2023.

BRIEF RE- TENDER NOTIFICATION

Re-Tender is called by the High Court of Karnataka, Bengaluru for Annual Maintenance Contract for maintenance of Hardware installed in the High Court of Karnataka, Bengaluru, Benches at Dharwad & Kalaburagi and in the District Judiciary in the State, through e-Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **04.11.2023 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-
(N.G. DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.